NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Mahendra D. Turakhia

V/s.

M/s. Jain International Trade Organization & Ors.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Order CP No.44/ 241/NCLT/MB/MAH/2016

At request of the parties, the time for filing reply has been extended by two weeks, likewise the Respondent side is at liberty to file rejoinder within one week thereof.

List this matter for hearing on 3.4.2017.

Sd/-

B.S.V. PRAKAŞH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)